

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2095
TO BE ANSWERED ON 08.03.2018

CONSTRUCTION OF PONDS UNDER MGNREGS

2095. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is according priority to the construction of ponds and water conservation structures under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in drought affected areas;
- (b) if so, the details of the number of workers securing job through digging of ponds along with the number of ponds constructed under the said scheme in Bundelkhand region during the last three years; and
- (c) the details of other benefits or reliefs provided to MGNREGS workers in drought affected areas of the country including Bundelkhand region?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): As per the Schedule I of the MGNREGA Act 2005, water conservation, water harvesting and watershed management works are permitted. The State Government has been advised to accord priority to the construction of ponds and water conservation structures in drought affected areas. A Mission Water Conservation (MWC) Framework was circulated to all States/UTs on 1st November, 2016 in consultation with Ministry of Water Resource, Department of land Resource and Ministry of Agriculture & Farmers Welfare under which 2264 Mission Water Conservation Blocks spreading in 21 States of the country including Bundelkhand region were listed out. The MWC framework calls for leveraging of knowledge of Central Ground Water Board (CGWB) and Central Water Commission (CWC). All NRM components of MNREGA labour budget are to be part of District Irrigation Plan (DIP) at the district level.

(b): The households are provided works on the basis of available shelf of projects during the financial year in that area and not specifically for digging of ponds only. Number of farm ponds and households provided employment during the last three years in Bundelkhand region under MGNREGS are given at **Annexure**.

(c): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides for at least 100 days of wage employment to every rural household whose adult members are willing to do unskilled manual work. Forest Rights Act (FRA) beneficiaries are entitled to 150 days of wage employment per household in a Financial Year.

An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas of the States/UTs on recommendation of the Ministry of Agriculture and Farmers Welfare.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2095 dated 08.03.2018.

No.	State	Districts	Farm Ponds			Households provided employment (In Nos)		
			2014-15	2015-16	2016-17	2014-15	2015-16	2016-17
1	MADHYA PRADESH	CHHATARPUR	82	75	128	41811	40062	48394
2	MADHYA PRADESH	DAMOH	607	237	306	60769	44494	49845
3	MADHYA PRADESH	DATIA	691	152	43	14557	14461	15700
4	MADHYA PRADESH	PANNA	583	183	330	45518	45537	44259
5	MADHYA PRADESH	SAGAR	414	240	235	63249	52715	61801
6	MADHYA PRADESH	TIKAMGARH	107	105	94	52989	42758	43228
7	UTTAR PRADESH	BANDA	152	70	95	58050	81016	67993
8	UTTAR PRADESH	CHITRAKOOT	17	45	79	38490	57324	49523
9	UTTAR PRADESH	HAMIRPUR	16	36	52	36009	53977	48261
10	UTTAR PRADESH	JALAUN	82	155	30	67542	83563	83454
11	UTTAR PRADESH	JHANSI	52	14	43	60457	76125	59808
12	UTTAR PRADESH	LALITPUR	70	89	53	61513	85885	65250
13	UTTAR PRADESH	MAHOBA	24	60	83	15135	37607	27543
	Total		2897	1461	1571	616089	715524	665059